

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(From the Office of Registrar Judicial Srinagar)

NOTICE

No. AC/Hc/Sgr-195

Date 12/7/23

In Continuation to the Tender Notice No. AC/Hc/SG-159 dated 22.06.2023 whereby, High Court of J&K and Ladakh, Srinagar has invited tenders for running two Canteens in the High Court Premises, Srinagar, it is to notify to all stakeholders that the date of submission of the tenders has been extended up to 25th July, 2023 at 2: 30 PM and the date of opening of the tenders has been now fixed on 26th July, 2023 at 2:30 Pm.

Rest part of the aforesaid tender notice and supplementary notice(s) issued if any, in this behalf, shall remain intact.


Accounts Officer
ACCOUNTS OFFICER
High Court of J&K and Ladakh,
High Court of J&K and Ladakh

No. 195-197

Dated 12/7/23
Srinagar

Copy to the:

- 1- Registrar General High Court of J&K and Ladakh, Jammu/Srinagar for information.
- 2- Director, Information for publishing the tender notice in newspaper having large circulation Srinagar.
- ✓ 3- Incharge NIC, High Court of J&K and Ladakh, Srinagar for uploading the tender notice on the official


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